

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

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|--|---|
| <b>TRANSFER PETITION NO.</b>           |   |
| <b>COMPANY PETITION/APPLICATION NO</b> | IA (IBC)/829/2024 IA (IBC)/553/2024 IA (IBC)/188/2024<br>IA (IBC)/189/2024 in Company Petition IB/48/2022 |
| <b>NAME OF THE COMPANY</b>             | Nagarjuna Fertilizers and Chemicals Ltd   |
| <b>NAME OF THE PETITIONER(S)</b>       | Trammo DMCC   |
| <b>NAME OF THE RESPONDENT(S)</b>       | Nagarjuna Fertilizers and Chemicals Ltd   |
| <b>UNDER SECTION</b>                   | 9 of IBC  |

**ORDER**

**IA (IBC)/829/2024**

**Present:** Ld. Senior Counsel Mr. Vivek Reddy for the Applicant.

Ld. Senior Counsel Mr. Avinash Desai for the Respondent.

**Orders reserved.**

**IA (IBC)/553/2024**

**Present:** Ld. Senior Counsel Mr. Avinash Desai for the Applicant.

Ld. Senior Counsel Mr. Vivek Reddy for the Respondent.

**Orders reserved.**

**IA (IBC)/188/2024 IA (IBC)/189/2024**

**Present:** Ld. Senior Counsel Mr. Avinash Desai for the Applicant.

Ld. Senior Counsel Mr. Vivek Reddy for the Respondent.

**Orders reserved.**

**Company Petition IB/48/2022**

**Present:** Ld. Senior Counsel Mr. Vivek Reddy for the Applicant.

Ld. Senior Counsel Mr. Avinash Desai for the Respondent.

**Orders reserved.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**